

F.No. 01(03)/Roster/CESTAT/2023/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.07.2023

**ORDER NO. 125 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for CESTAT, New Delhi on 28.07.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.07.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/51858/2021 Digital Infusion Private Limited vs. Commissioner, CGST, Delhi East.

Note:

1. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi/P.A. to  
Registrar/Deputy/Assistant/Registrar, CESTAT, New Delhi/Bar Association/O/o Chief  
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar